RE – 9
Regulation for conduct of DOCTOR OF PHILOSOPHY (Ph.D.) Programme
[Approved by the Executive Council in its 29th meeting held on 01.12.2017
vide resolution No. EC29.5.1 (ii)]
(Under Ordinance OC-7)

1. Preamble:
Sikkim University shall offer research programmes in different subjects and also in
inter-disciplinary studies leading to the award of the Degree of Doctor of
Philosophy. The Departmental Research Committee (DRC) that shall consist of all
faculty members who are eligible to guide research scholars at Ph.D. level in a
department shall oversee the selection procedure and also monitor the research
progress of any duly enrolled Ph. D. Scholar of the department.

2. Eligibility Criteria for Admission:
Applicants seeking admission in the Ph.D. programme of the university
a. Must be a Post Graduate having scored at least 55.0% marks in aggregate or its
equivalent CGPA at the PG level in the relevant or its allied subject or an
equivalent degree from a foreign educational institution accredited by an
approved Assessment and Accreditation agency established or incorporated
under a law in its home country or any other similarly authorized statutory
authority in that country as may be on offer at the university as per its annual
prospectus. A 5.0% relaxation shall be applicable for students belonging to
ST/SC/OBC(non-creamy layer)/differently abled category in terms of pass
percentage and reservation as applicable under the relevant provisions of the
state/central government rules shall apply or
b. Must be a person working in a national laboratory - institutes/government/
private organization and nominated or sponsored by respective employer
provided that such a person has a postgraduate degree and is holding the rank
of Assistant Director or above or
c. Must be a person of exceptional abilities who had passed graduate degree
examination having scored 55% marks in aggregate and has at least 15 years’
of work experience after graduation in related fields. The DRC concerned shall
decide on what attributes of the applicant shall count and would be treated as
exceptional abilities or

d. Must have to be a fellow/associate member of the Institute of Chartered
Accountants or Institute of Cost Accountants of India provided further that the
applicant must also be a first class graduate in any discipline having at least 5
years’ of professional experience or
e. Must be a graduate in any discipline who has been credited for developing any
new and innovative technique of national importance or designing and
fabricating special instruments or apparatus which are accepted by competent
judges at national/ international fora as valuable contribution to innovative
technology or
f. Must be a person having been awarded an M. Phil degree from a recognized
university with at least 55% marks or its equivalent Grade point average for
General which shall be relaxed by 5.0% or equivalent GPA for SC/ST/OBC
candidates or

g. Must be a first class B. Tech degree holder having at least 5 years’ of
professional experiences.
3. Admission Procedure:

Ordinarily, all eligible applicants of all categories seeking admission in the Ph. D. programme must have to sit for a compulsory entrance test which shall be conducted by the university only once in a year normally in the month of May/June.

a. All admissions in Ph. D. programmes offered at this university shall only be through an entrance test which shall be based on a written test and a personal interview.

b. UGC-NET including JRF/UGC-CSIR-NET (including JRF/ICAR-NET/ICMR-NET/DBT-NET/SLET/GATE qualified candidates, teacher fellowship and/or M. Phil degree holders shall be exempt from appearing in the written entrance test. Such candidates shall, however, have to appear in the personal interview.

c. Only those candidates who would qualify in the written test shall be considered eligible to appear for personal interview. A minimum qualifying score (not less than 50.0%) as it may deem fit shall be decided by the University each year before releasing the prospectus.

d. The merit list for admission shall, however, be drawn up taking into consideration only the score of the personal interview.

e. In case of a tie, the score of the qualifying examination of the concerned candidates shall be considered.

4. Procedure for Conduct of the Entrance Test:

a. The Written Test:

i. Ordinarily, the written test shall be of 90 minutes duration for which the concerned departments shall set the paper which shall be scaled evaluated against 50 marks and the DRC shall decide on the type and number of questions to be put in the written test paper.

b. The Interview:

i. The personal interview shall be evaluated against a total of 50 marks.

ii. There shall be an Interview Board constituted for conducting the interviews with not less than at least three (3) members of which, the HoD/IC of the concerned department shall be the Chairperson.

iii. In case of a department where HoD/IC shall not be available, the Dean of the concerned school shall preside over the proceedings of the interview panel.

iv. In case, a particular department has less than three eligible members who could sit in the panel, the HoD/IC of the department shall inform the same to the Dean of the school who shall then nominate adequate number of member(s) from within the school to enable the department duly constitute the panel.

v. Only faculty members having a Ph. D. degree with requisite teaching experience as per stipulation of the UGC shall be eligible to act as member in such interview panels.

5. Admission Process:

A merit list of candidates based on their performance in the Interview only (qualifying the written test for being eligible to appear in such interview is a must) shall be drawn and notified by the Head/In Charge of the Department immediately
after the evaluation is over. Copy of this notification shall be endorsed to the (i) Dean, (ii) Registrar, (iii) Controller of Examinations and (iv) Finance Officer.

a. On the basis of this notification, the selected candidates shall have to provisionally register them by paying the prescribed fee within the stipulated date.

b. While drawing such list of candidates to be considered for provisional registration, the Department shall pay due attention to the reservation policy of the Government of India as may be in force on the date of such selection.

c. Employed candidates, if selected for provisional registration, shall produce written evidence to show that they have been granted by their employer leave for at least one semester for humanities & social sciences departments and two semesters for laboratory based departments.

d. A maximum of 10.0% of the available seats may be allotted to foreign candidates to be admitted against supernumerary seats. Since it is usually not possible for foreign students to come and appear in the written test cum interview, the selection of such applicants may be carried out only if the DRC finds their testimonials satisfactory and compliant to the provisions of the university rules and regulations. In case, the number of such applicants found suitable for admission by the DRC exceeds the 10.0% limit, the DRC shall draw up a merit list of all such applicants on the basis of their academic records.

e. Granting admission to candidates belonging to Afghanistan, Bangladesh, China, Myanmar, and Pakistan may be avoided unless specifically recommended by the Indian Council of Cultural Relations, Government of India under exchange programmes. In case selected for admission, they shall be allowed to take admission only on production of student visa valid for the entire tenure of the course of study along with a certificate indicating that they are not suffering from any infectious diseases and that, the source of funding for their studies in the university is duly approved. They may, however, be issued Provisional Admission Certificate on request if they need it for facilitating procurement of the required student visa.

6. **Course Work:**

A one-semester course work of 12 credits is mandatory for all entrants on joining the programme. The distribution of these credits shall be as under:

a. Four (4) credits for Research Methodology. This is a compulsory course and may include quantitative techniques and knowledge of computer use.

b. Four (4) credits shall be assigned for a paper on recent advances in the area of research work to be undertaken by the new entrant.

c. Four (4) credits shall be assigned to a non-lecture based non taught paper in which the candidates shall review the literature and write a research proposal covering the area of their research interest and, shall have to give a seminar at the end of the semester. Neither any sessional tests shall be held nor there shall be any attendance requirement in this paper but for the other two papers 75% attendance is essential.

d. Only candidates who have already obtained an M. Phil degree from a recognized university shall be exempted from doing the course work again.
7. Coursework Evaluation:
   a. The evaluation of the course work shall be done by the concerned faculty members in the Department. The selected scholars are expected to develop critical thinking and learn the skill to communicate in academic language during the course work and, this shall form the basis for such evaluation.
   b. In order to be eligible for registration, a student must score at least 6.0 CGPA or its equivalent Grade as the case may be, failing which, the student shall have to drop out and/or seek readmission in the programme in a later academic session.
   c. A candidate failing to secure 6.0 SGPA or its equivalent Grade in the course work may be given one additional chance to repeat either Paper-I or Paper-II if they duly request in writing for availing such a chance subject to the condition that such a request must have to be made within a calendar month counting from the date of declaration of the Course Work result and provided further that the applicant pays the requisite fee as may be fixed by the university from time to time.
   d. Unsuccessful students shall not be permitted to register themselves for the degree but they shall be provided with a certificate, if requested for, showing the actual grade or SGPA secured by them in the coursework.
   e. Only those students who would satisfy the stipulated registration requirements shall be allowed to register as regular scholars.
   f. Registered scholars shall be eligible to draw fellowships/scholarships etc. as may be granted by the University.

8. Registration Procedures:
   a. A registered Ph.D. scholar shall ordinarily be a full time regular student of the university for at least a period of 3 years. Concerned supervisor may maintain attendance of the scholar but a 75% compulsory attendance requirement shall not be applicable to registered PhD scholar. Part-time PhD is discouraged and a regular service-holder candidate, if granted admission, shall be required to submit a leave certificate acceptable to the HoD/DRC concerned at the time of joining.
   b. A candidate who has successfully cleared the course work shall have to submit a synopsis of the proposed research work that shall then be duly examined and endorsed by the DRC, the BoS and finally the School Board to enable the student complete the registration formalities.
   c. The registration formalities shall have to be completed within a period of three (3) semesters maximum failing which the candidate shall not be allowed to continue further with the proposed research work. Under exceptional circumstances, duly supported with documentary evidences, the Vice-Chancellor may grant extension of submission time for a maximum of one semester only subject to that such a recommendation shall have to be routed through the DRC.

9. Allotment of Supervisor:
   A supervisor shall be allotted by the department concerned for each of the candidates admitted strictly in adherence to the following:
   a. Any regular Professor/Associate Professor of the university with at least five research publications in refereed UGC-listed journals and any regular Assistant Professor of the university with a Ph.D. degree having to credit at least three
year's postdoctoral research/teaching experience in any University or Research Institute or Post-Graduate College and at least two research publications in UGC-listed refereed journals shall be recognized as Research Supervisor.

b. Only a full time regular teacher of the University shall be eligible to act as a supervisor and External Supervisor shall not be allowed. Co-Supervisor shall, however, be allowed in inter-disciplinary areas from other departments of the university or even from other University/institutions provided that such a co-supervisor shall have to be a regular faculty member having identical qualifications as those of Supervisors mentioned above/equivalent level Scientist of a university/institution.

c. Allotment of Supervisor for a selected candidate shall be done by the DRC. While deciding on such allotment, the DRC shall take into consideration the number of seats available under the concerned faculty member in strict adherence to the UGC guidelines in this matter as may be applicable at the time of such selection, his/her area of specialization and the research interest of the candidates as was indicated during the interview.

d. The allotment of such Supervisors shall not be left to the individual choice of the candidate or a faculty member. Provided there is a need, the DRC may also decide to allot a Joint Supervisor, who shall ordinarily be from outside the department but having specialization in the area of research proposed by the scholar.

e. The Head/IC of Department will ensure that the process of allotting a supervisor is completed within a month from the date of declaration of the course work results.

f. If any scholar makes a request to the HoD in writing for a change of the allotted Supervisor giving specific reasons thereof for such a request, the DRC, on being recommended by the HoD may replace, subject to the DRC being satisfied of the reasons so offered, the concerned Supervisor with another member of the faculty Such option shall, however, be available to a scholar only once during the entire programme.

g. The DRC may allot another Supervisor to a candidate at any stage of his/her research work if the original supervisor resigns from the University, gets terminated or suspended on disciplinary ground from the service of this university or proceeds on long leave. Such a decision of the DRC will have to be endorsed by the Board of Studies and School Board subsequently.

h. At any given time, a Supervisor shall not have more than the UGC prescribed number of registered M. Phil /Ph.D. scholars working under her/his supervision except under circumstances when DRC shall be constrained to allot a Supervisor more candidates exceeding the prescribed limit for such purpose on account of sudden faculty shortage consequent upon the suspension, termination or proceeding on long leave by members of the faculty.

i. A supervisor may be allowed to continue as Supervisor of a doctoral research scholar till the actual date of submission by that scholar or six months post her/his retirement whichever takes place earlier. No fresh student shall be allowed to get registered under the Supervisor after s/he proceeds on retirement.

j. A teacher who is otherwise qualified to supervise a Ph.D. research work but is on probation shall be permitted to act as Supervisor.
k. No supervisor/Co-Supervisor shall be allowed to guide her/his own close relatives as defined and understood as per provisions of the relevant Government of India rules in such matters.

10. Monitoring of Work Progress:

a. The Supervisor shall closely monitor the progress of research work undertaken by each of the candidates pursuing their degree under her/his supervision.

b. A registered candidate shall be required to submit to the Head of Department an elaborate progress report of their work duly endorsed by the Supervisor and make oral presentation for 10-15 minutes in the concerned department in every six month. A candidate failing to submit two such consecutive reports in the scheduled time may be deregistered by the Vice-Chancellor on recommendation of the DRC.

c. Any dereliction on the part of the candidate that may be noticed by the Supervisor, if ignored even after repeated cautioning, shall be reported to the DRC for further necessary action. Provided if the DRC is convinced that the concerned candidate is ignoring his research activity without any valid reason, it shall issue the candidate a warning and keep him under observation for three months. At the close of three months since issuance of the warning, the DRC shall review the candidate’s performance during the period under watch. In case, the DRC still remains unsatisfied with the performance of the candidate during the period under watch, it may recommend deregistration of the candidate. In case the recommendation is duly accepted, the fellowship of the candidate shall forthwith stand terminated.

11. Submission of Thesis:

a. A scholar shall be allowed to submit the Ph.D. thesis post completion of two years after registration and on or before completing five years counting from the date of admission. The thesis shall be submitted to the office of the Controller of Examinations.

b. Under extra-ordinary circumstances, the Vice-Chancellor may allow extension of the submission date by not more than a year over and above the stipulated five years to a candidate but the UGC non-NET fellowship shall not be available to such a candidate beyond 4 years counting from the date of final registration.

c. A PhD candidate must publish at least one research paper in refereed UGC-listed journals and also make two paper presentations in any national/international Conference/Seminar (Proof of presentations shall be in the form of presentation certificate and/or publication in Conference/Seminar proceedings) before submission of the thesis. Reprints of published papers, wherever available, shall be provided with by the concerned scholar at the time of submission of thesis and, in case, such a reprint is not readily available, at least a copy of the letter of acceptance of the paper shall have to be provided with.

d. All theses shall be subjected to mandatory plagiarism test as per norms before accepting the same for evaluation. Certificate of plagiarism test, with report indicating less than 20% tolerance rate and generated by any standard plagiarism test software giving name of the software used, duly signed by the candidate and countersigned by the Supervisor and, also duly vetted by the Librarian should accompany the thesis at the time of its submission. In case, a thesis fails the plagiarism test, it shall be returned to the candidate for needful action. In such cases, the candidate shall be allowed to resubmit the thesis.
after making necessary changes in it within a period of three months from the date of such return. In case, the candidate fails to resubmit the thesis within the stipulated timeframe, the thesis would be deemed as withdrawn and no further action shall be taken for getting the thesis evaluated.

e. In case of genuine difficulty, the DRC, on the written recommendation of the Supervisor and HoD/IC, may consider extension of time by a maximum period of two semesters only and recommend approval of such extension from the Vice-Chancellor. The university, however, under no circumstances shall pay any fellowship to such candidate during such extension period.

f. Failing to submit the thesis in time (including the extended time if any) shall result in automatic deregistration of the candidate and s/he, in such case, shall no more remain eligible for award of the degree. To pursue the degree, such candidate shall have to seek fresh admission.

g. At least two months before the scheduled submission date, the candidate shall be required to give a pre-submission seminar that shall be arranged by the Head of the Department on a written request from the candidate duly recommended by the Supervisor. The pre-submission seminar shall be evaluated by a committee comprising of the Supervisor, an internal expert from within the department and an external expert from an allied department of the same school and evaluation report of this committee shall be on record. The candidate may suitably revise the thesis prior to its final submission in the light of the discussions held during the seminar.

h. Four copies of hard bound; neatly type-written thesis shall be submitted along with identical number of soft copies of the same in CD/DVD.

i. The final thesis must have to be submitted along with the following documents:
   i. A declaration from the candidate that the thesis is a work of his own and that it has not been submitted earlier to this or any other university for any degree.
   ii. A plagiarism test certificate duly signed by the candidate and countersigned by the Supervisor
   iii. Copy of the Registration Certificate
   iv. No due certificate from the Librarian.
   v. No due certificate from the Finance Department.
   vi. No due certificate from the Warden of the hostel concerned, if applicable.

j. The hard bound type copy of the thesis shall have to conform to the following specifications:
   i. It has to be typed in A4 size paper.
   ii. Type font used shall be Times New Roman, 12 point and text printing shall be double spaced, and only on one side of the paper.
   iii. Left margin shall be one-and-a half inches while right, top and bottom margins shall only be of one inch.
   iv. The shin of the thesis shall indicate, from top to bottom, year of submission, family name of the candidate and the word Ph.D.
   v. The cover page shall have the (title of the thesis) at the top followed by a line stating “(A thesis submitted) to (Sikkim University) (logo) (In partial fulfillment of the requirement for the) (Degree of Doctor of Philosophy)”, by [name of the candidate], [name of the Department], [name of the School], [month and year] of submission. (Sample Cover Page at Annexure)
   vi. The thesis shall be written in English except when it is related to a language other than English.
12. Appointment of Examiners:

a. The Supervisor shall, in the prescribed format, submit a panel of five external examiners having expertise in the relevant field of work and is working at least at the level of Associate Professor or equivalent position (Scientist E if serving in a research institution) to the Vice-Chancellor through the concerned Dean of the School.

b. The examiners so empanelled must be at least at the level of Associate Professor having a Ph.D. degree. The Supervisor shall provide complete and up to date postal addresses of all the proposed examiners giving in full their PIN code, email ID and cell phone number.

c. A Ph.D. thesis shall be evaluated by three examiners including the Supervisor.

d. The examiners empanelled shall ordinarily be selected from within the country. In case, the Supervisor considers it desirable to send one copy of the thesis abroad, s/he may submit a separate panel of foreign experts for consideration of the Vice-Chancellor but in such cases, the international speed post cost shall have to be borne by the scholar.

13. Evaluation:

a. The office of the Controller of Examinations shall establish contact and seek acceptance of the relevant examiners from the empanelled list as shall be approved by the Vice-Chancellor within a fortnight counting from the date submission of the thesis.

b. In case, an examiner declines to accept the examinership offer, the next member in the empanelled list of the examiners shall be approached.

c. Once the Examiner accepts the examinership, the office of the CoE shall forward the thesis along with other necessary supporting papers such as the evaluation form, remuneration form etc., to the examiner within a week from the date of receipt of the acceptance.

d. The examiner shall be requested to send hardcopy of the report complete in all aspect to the office of the CoE within 45 days counting from the date of their receiving the thesis. A reminder may be sent to the examiner from the office of the CoE a week prior to the expiry of the deadline.

e. If an examiner fails to submit the report within the deadline, the CoE shall send him a final reminder extending the time by another 15 days. If any examiner is still fails to send the report, the CoE shall invite the next examiner from the approved panel to evaluate the thesis after seeking approval for the same from the Vice-Chancellor.

f. In case, the external examiner gives an unfavourable report, the CoE shall send the thesis to another examiner from the approved panel of examiners after seeking approval for the same from the Vice-Chancellor and, if the report of this second examiner also remains unfavourable, the candidate shall be deemed to have failed.

g. If one of the examiners recommends the award of the degree subject to revision of the entire or part of the thesis along the suggestions made by him, the candidate shall be required to revise the thesis in consultation with the concerned supervisor and would have to resubmit the same within a period of six months from the date of communication by the CoE. The thesis shall then be sent once again to the examiner who had suggested revision in it for his final approval.
14. Viva Voce and Defense of the Thesis:

a. Once the reports received from both the examiners are found favourable, the office of the CoE shall inform the concerned HoD to initiate steps for conducting the viva voce in consultation with the concerned Supervisor.

b. The evaluation Committee to be entrusted with the responsibility to conduct the viva-voce shall consist of the concerned Supervisor as the Chairman, the external examiner and one faculty member from the School to be nominated by the Dean. The HoD of the concerned department shall request the Dean to nominate a member in the committee under intimation to the office of the CoE.

c. Office of the CoE shall take at least three feasible dates from the external examiner on which the examiner can take part in the viva-voce proceeding and pass on the information to the HoD concerned for the needful at his/her end.

d. The HoD, in consultation with the Chairman and nominated member of the committee, shall finalise the actual date for holding the viva voce.

e. The evaluation committee shall submit, through the HoD concerned, its report to the office of the CoE on the same day the viva-voce was held.

f. The day, date, time and the place for holding the viva voce shall be notified by the concerned department at least seven days in advance. Such a notice shall be circulated to all the departments under the School and shall also be uploaded in the University’s website.

g. In case of successful defense, the office of the CoE shall compile the final result and submit the same along with all attendant reports including that of viva voce to the Vice-Chancellor for approval of the same. Once approved the office of the CoE shall formally notify the result.

h. If the defense is not satisfactory the committee would record the reasons for the same and suggest an appropriate date for a repeat viva voce after 30 days from the date of the first viva voce subject to the condition that the date so fixed must not exceed a period of two months at the most.

i. If again the second defense is also not satisfactory, the comments of the Committee shall be submitted to Vice-Chancellor for his guidance on the matter and direction for further needful action.

15. Depository with the University:

Post successful completion of the evaluation process and notification of the award, the University shall upload the thesis in its D-Space Repository and one hard copy shall be sent to the Central Library of the University for record and referential use.

16. Award of Degree:

a. The result shall be officially notified by the CoE within seven days from the approval of the Vice-Chancellor. The result notification shall clearly mention the date of such notification, the name of the candidate, registration number of the candidate and the date of registration, title of the thesis, degree awarded, name of the Supervisor, name of the Joint Supervisor(s) if any, name of the Department and name of the School. The notification shall also be uploaded in the University website.

b. Formal award of the degree shall only be made on the day the university holds its next Convocation.
17. Removal of Difficulties:
Notwithstanding anything contained as at above, the Vice-Chancellor shall have the powers to remove any difficulty arising in interpretation of the above guidelines as he may deem fit and shall take appropriate action accordingly

xXx
[Title of the Dissertation / Thesis]

A Thesis Submitted

To

Sikkim University

In Partial Fulfilment of the Requirement for the

Degree of Doctor of Philosophy

By

[Name of the Candidate]
[Name of the Department]
[Name of the School]

[Month Year] → Month & year of submission

In case of M.Phil., use word Dissertation instead of Thesis

In case of M.Phil, use word Master of Philosophy

Annexure